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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

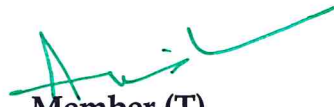
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-----------------------|----------|-------------------|---------|--|
| CP No. 20/BB/ 2018 | - | For compliance | 241-242 | M/s Girish Jayantilal Porwal Vs M/s Siddmed Ethealth Pvt Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|---|
| 1 | SANDESH S. LAHOTI [8867446863] | PETITIONER |  |

ORDER

Representative of PCS is present. He has filed memo stating that objections have been complied. He requested adjournment till 26.02.2018. Hence, matter is ordered to be listed on 26.02.2018.


Member (T)


Member (J)